

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

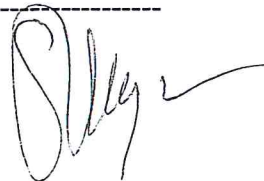
12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/IB/2018  
NAME OF THE PETITIONER(S) : S.V. PRAVIN RATHINAM  
NAME OF THE RESPONDENT(S) : ANDAVAR HOME CREATOR  
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>		

1) VIGNESH VENKAT	COUNSEL FOR FINANCIAL CREDITOR / PETITIONER	
-------------------	---	--

**ORDER**

Counsel for petitioner/financial creditor present. He is directed to send private notice to the respondent for appearance and for making submissions, alongwith alongwith copy of the petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 19.02.2018.

-sd/-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc